

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01.

No.HHC/GAZ/14-53/74-VI-

Dated Shimla, the 29th April, 2016

NOTIFICATION

In the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadres of District Judges/Additional District Judges, Civil Judges (Senior Division) and Civil Judges (Junior Division) are hereby ordered with immediate effect:-

1. Shri C.L.Kochhar, District and Sessions Judge, Una is transferred and posted as District and Sessions Judge, Mandi vice Serial No.2 below.
2. Shri Baldev Singh, District and Sessions Judge, Mandi is transferred and posted as District and Sessions Judge, Sirmour at Nahan vice serial No.4 below.
3. The services of Shri Rajan Gupta, District and Sessions Judge, Bilaspur are placed at the disposal of the State Government for being posted as President, District Consumer Forum, Shimla vice Serial No.5 below.
4. The Services of Shri Jitender Kumar Sharma, District and Sessions Judge, Sirmaur at Nahan are placed at the disposal of Hon'ble the Chief Justice for his posting as one of the Registrars on the establishment of High Court of Himachal Pradesh, Shimla.
5. Shri Rajesh Verma, President, District Consumer Forum, Shimla on being recalled is transferred and posted as District and Sessions Judge, Una vice serial No.1 above.
6. Shri Bhupesh Sharma, District and Sessions Judge, Kinnaur at Rampur Bushahr is transferred and posted as District and Sessions Judge, Hamirpur against the post which will fall vacant on and w.e.f. 1.5.2016, on the retirement of Shri Rattan Singh, the present incumbent.
7. Shri Yogesh Jaswal, Additional District and Sessions Judge, Ghumarwin, on his placement as District and Sessions Judge is transferred and posted as District and Sessions Judge, Kinnaur at Rampur Bushahr vice serial No.6 above.
8. Shri Bahadur Singh, Additional District and Sessions Judge (I), Shimla, on his placement as District and Sessions Judge is transferred and posted as District and Sessions Judge, Bilaspur vice serial No.3 above.
9. The Services of Shri Pradeep Singh Samyal, Additional District and Sessions Judge(I), Solan on his placement as District and Sessions Judge are placed at the disposal of Hon'ble the Chief Justice for being posted as District and Sessions Judge(Leave/Training Reserve) against the vacant post.
10. Shri R.K.Tomar, Additional District and Sessions Judge (II), Shimla is transferred and posted as such in Court No.1, Shimla vice serial No.8 above.
11. Shri Vikas Bhardwaj, Additional District and Sessions Judge (II), Una is transferred and posted as such at Ghumarwin vice serial No.7 above.
12. Shri Pune Ram, Additional District and Sessions Judge, CBI, Court, Shimla is transferred and posted as Additional District and Sessions Judge (I), Mandi against the vacant post.
13. Shri Pawanjit Singh, Additional District and Sessions Judge, Kullu is transferred and posted as such in Court No.1 at Solan vice serial No. 9 above.

14. Shri Madan Kumar, Additional District and Sessions Judge (II), Mandi is transferred and posted as such in Court No.1, Una against the vacant post.
15. Shri Barinder Thakur, Civil Judge (Senior Division)-cum-CJM, Kangra at Dharamshala, on his promotion as Additional District and Sessions Judge, on adhoc basis, is transferred and posted as Additional District and Sessions Judge, CBI, Court, Shimla vice serial No.12.
16. Shri Krishan Kumar, Civil Judge (Senior Division)-cum-CJM, Hamirpur, on his promotion as Additional District and Sessions Judge, on adhoc basis, is transferred and posted as Additional District and Sessions Judge(II), Mandi vice serial No.14 above.
17. Shri Aman Sood, Civil Judge (Senior Division)-cum-CJM, Kullu, on his promotion as Additional District and Sessions Judge, on adhoc basis, is transferred and posted as Additional District and Sessions Judge (II), Una vice serial No.11 above.
18. Shri Jia Lal Azad, Civil Judge (Senior Division)-cum-CJM, Mandi, on his promotion as Additional District and Sessions Judge, on adhoc basis, is transferred and posted as Additional District and Sessions Judge, Kullu, vice serial No.13 above.
19. Smt. Aparna Sharma, Additional Secretary (Law) to the Government of H.P. on her promotion as Additional District and Sessions Judge, on adhoc basis and on being recalled is transferred and posted as Additional District and Sessions Judge(II), Shimla vice serial No.10 above.
20. The services of Smt. Anuja Sood, Civil Judge (Senior Division)-cum-CJM, Solan are placed at the disposal of the State Government for being posted as Additional Secretary (Law) to the Government of H.P. vice serial No.19 above.
21. Shri Naresh Kumar, Administrative Officer, H.P.State Legal Services Authority, Shimla, on being recalled, is transferred and posted as Civil Judge (Senior Division)-cum-CJM, Kullu, vice serial No.17 above.
22. Shri Vivek Sharma-I, Civil Judge (Senior Division)-cum-CJM, Nahan is transferred and posted as such at Kangra at Dharamshala vice serial No.15 above.
23. Shri Rajesh Chauhan, Civil Judge (Senior Division)-cum-CJM, Kinnaur at Reckong Peo is transferred and posted as such at Mandi vice serial No.18 above.
24. Shri Sachin Raghu, Civil Judge (Senior Division)-cum-CJM, Una is transferred and posted as such at Solan vice serial No.20 above.
25. The Services of Shri Gaurav Mahajan, Civil Judge (Senior Division)-cum-CJM, Lahaul & Spiti at Kullu are placed at the disposal of State Government for being posted as Administrative Officer, H.P.State Legal Services Authority, Shimla vice serial No.21 above.
26. Smt. Kanta Verma, Civil Judge (Senior Division)-cum-ACJM (I), Shimla on her placement as CJM is transferred and posted as Civil Judge (Senior Division)-cum-CJM, Lahaul & Spiti at Kullu vice serial No.25 above.
27. Shri Abhay Mandiyal, Civil Judge (Senior Division)-cum-ACJM (I), Kangra on his placement as CJM is transferred and posted as Civil Judge (Senior Division)-cum-CJM, Hamirpur vice serial No.16 above.

28. Dr. Abira Basu, Civil Judge (Senior Division)-cum-ACJM (I), Nurpur on her placement as CJM is transferred and posted as Civil Judge (Senior Division)-cum-CJM, Sirmaur at Nahan vice serial No.22 above.
29. Smt. Sapna Pandey, Civil Judge (Senior Division)-cum-ACJM (I), Amb on her placement as CJM is transferred and posted as Civil Judge (Senior Division)-cum-CJM, Una vice serial No. 24 above.
30. Shri Pratap Singh Thakur, Central Project Coordinator, on his placement as CJM is retained on the same position in the High Court.
31. Shri Arvind Kumar, Civil Judge (Senior Division)-cum-ACJM (I), Dehra on his placement as CJM is transferred and posted as Civil Judge (Senior Division)-cum-CJM, Kinnaur at Reckong Peo vice serial No.23 above.
32. Smt. Gurmeet Kaur, Civil Judge (Senior Division)-cum-ACJM(I), Hamirpur is transferred and posted as such in Court No.1, Shimla vice serial No.26 above.
33. Shri Dhiru Thakur, Civil Judge (Senior Division)-cum-ACJM (II), Shimla is transferred and posted as such in Court No.1, Kangra vice serial No.27 above. He shall also look after the work of Mobile Traffic Magistrate of Kangra and Una Districts in addition to his own duties.
34. Ms. Kanika Chawla, Civil Judge (Junior Division)-cum-JMIC (II), Kasauli on her promotion as Civil Judge (Senior Division)-cum-ACJM, on adhoc basis is transferred and posted as Civil Judge (Senior Division)-cum-ACJM(I), Nurpur vice serial No. 28 above.
35. Ms. Vijay Lakshmi, Civil Judge (Junior Division)-cum-JMIC, Bilaspur on her promotion as Civil Judge (Senior Division)-cum-ACJM, on adhoc basis is transferred and posted as Civil Judge (Senior Division)-cum-ACJM(I), Amb vice serial No. 29 above.
36. Shri Surya Parkash, Mobile Traffic Magistrate, Bilaspur and Hamirpur on his promotion as Civil Judge (Senior Division)-cum-ACJM, on adhoc basis is transferred and posted as Civil Judge (Senior Division)-cum-ACJM(I), Dehra vice serial No. 31 above.
37. Shri Vikrant Kaundal, Mobile Traffic Magistrate, Shimla and Kinnaur on his promotion as Civil Judge (Senior Division)-cum-ACJM, on adhoc basis, is transferred and posted as Civil Judge (Senior Division)-cum-ACJM (I), Hamirpur vice serial No. 32 above. He shall look after the work of Mobile Traffic Magistrate of Hamirpur and Bilaspur Districts in addition to his own duties.
38. Shri Amardeep Singh, Mobile Traffic Magistrate, Kangra and Una on his promotion as Civil Judge (Senior Division)-cum-ACJM, on adhoc basis, is transferred and posted as Civil Judge (Senior Division)-cum-ACJM (II), Shimla vice serial No. 33 above. He shall look after the work of Mobile Traffic Magistrate of Shimla and Kinnaur Districts in addition to his own duties.
39. Shri Hakikat, Mobile Traffic Magistrate, Chamba, is transferred and posted as Civil Judge (Junior Division)-cum-JMIC (II), Kasauli vice serial No. 34 above.
40. Ms. Monika Sombal, Civil Judge (Junior Division)-cum-JMIC (II), Hamirpur is transferred and posted as such at Bilaspur vice serial No.35 above.
41. Ms. Shikha Lakhnpal, Civil Judge (Junior Division)-cum-JMIC(1), Dharamshala is transferred and posted as Civil Judge (Junior Division)-cum-JMIC(IV), Mandi vice serial No. 43 below.

42. Shri Anish Kumar, Civil Judge (Junior Division)-cum-JMIC, Dalhousie shall look after the work of Mobile Traffic Magistrate, Chamba in addition to his own duties.
43. Ms. Akanksha Dogra, Civil Judge (Junior Division)-cum-JMIC(IV), Mandi is transferred and posted as Civil Judge (Junior Division)-cum-JMIC(I), Dharamshala vice serial No.41 above.

All the above named officers are required to relinquish the charge by 5th May, 2016 positively and shall pronounce the judgments reserved by them, if any, before relinquishing the charge.

**BY ORDER OF HON'BLE HIGH COURT
OF HIMACHAL PRADESH**

REGISTRAR GENERAL

No.HHC/GAZ/14-53/74-VI-

Dated:-29.4.2016

Copy forwarded to:

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretaries to the Hon'ble Judges, High Court of H.P., Shimla.
3. The Additional Chief Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
4. The Registrar General/ Registrar (Judicial)/Registrar (Vigilance)/ Registrar (Rules)/Registrar (Administration)/ Central Project Coordinator, High Court of H.P., Shimla.
5. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
6. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division)/ Secretaries, District Legal Services Authorities/Mobile Traffic Magistrates/Civil Judges (Junior Division) in the State of H.P.
7. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
8. All the Presidents, District Consumer Fora, Shimla, Mandi, Kangra at Dharamshala and Una.
9. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla/ Dharamshala, H.P.
10. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
11. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
12. The Chairman, H.P. Waqf Tribunal, Kangra at Dharamshala.
13. The Accountant General (Audit), H.P., Shimla.
14. The Accountant General, (A & E). Shimla, H.P.
15. All the above named officer(s) (by name) for information and necessary action.
16. All the Deputy Commissioners/Superintendents of Police, in, H.P.
17. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.

18. The Registrar (Establishment)/all the Additional Registrars, High Court of Himachal Pradesh, Shimla.
19. All the Deputy Registrars/Assistant Registrars/ Court Masters/Private Secretaries/Section Officers/ Chief Librarian/ Public Relation Officer/ Estate Officer/Protocol Officer, High Court of Himachal Pradesh, Shimla.
20. The Secretary to the Registrar General/ Private Secretaries/Personal Assistants to Registrar (Judicial)/ Registrar (Vigilance)/ Registrar (Rules)/ Registrar (Administration), High Court of Himachal Pradesh, Shimla.
21. All The District Treasury Officers, in H.P..
22. The Director of Estates, H.P., Shimla-171 002.
23. Personal files of the above named officer(s).
24. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
25. Guard file.

Registrar General